

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

08.01.2021

M.A./350/244/2020

O.A./350/1675/2019

(EXECUTION OF THE ORDER)

ITEM NO:38

FOR APPLICANTS(S) Adv. :

RUHIT TAPADER & OTHERS

-V/S-

DOORDARSHAN

Mr. A.Chakraborty

FOR RESPONDENTS(S) Adv.: None

**LIBRARY**

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submits that the M.A. has become infructuous <u>in the meanwhile</u>.</p> <p>Accordingly, the M.A. is disposed of as infructuous.</p> <p style="text-align: center;">( TARUN SHRIDHAR) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">RK</p>